

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. C.P.(IB)-38(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024**

NAME OF THE PARTIES:- Shilpi Thard
V/s
HBS City Private Limited

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 38(MB)2024

Presence:-

Mr. Sahil Sethi a/w Smriddhi Bindal and Vikash Kumar, Advs. (VC)
... for Financial Creditor

Mr. Dhruva Gandhi a/w vinisha Bhavnani and Yash Pandya, Adv. (VC)
... for Corporate Debtor

Heard, Counsel for both the parties for a considerable time, list this matter for filing of
written submission on **22.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)